

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-3745/2016  
MA-28/2017**

**New Delhi this the 04<sup>th</sup> day of January, 2017**

**Hon'ble Sh. Shekhar Agarwal, Member (A)  
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Tarun Kataria,  
Aged 28 years,  
Group 'C'  
S/o Shri Satnarain,  
R/o M-29, Vijay Nagar, Bawana,  
Delhi-110039.

... Applicant

**(By Advocate : Mr. Ashish Nischal)**

Versus

1. Union of India,  
Through its Secretary  
Ministry of Health and Family Welfare  
Nirman Bhawan, New Delhi-110108.
2. Director General of Health Services  
Ministry of Health and Family Welfare  
Nirman Bhawan, New Delhi-110108.
3. Medical Superintendent,  
Dr. RML Hospital  
New Delhi-110001.

... Respondents

**(By Advocate : Mr. Rajeev Kumar)**  
**ORDER (ORAL)**

**Mr. Shekhar Agarwal, Member (A)**

M.A. No. 28/2017 has been filed by the applicant seeking leave of this Tribunal to withdraw this O.A., as the same has been rendered infructuous due to subsequent developments.

2. O.A. is accordingly dismissed as withdrawn. M.A. is also disposed of.

**(Raj Vir Sharma)  
Member (J)**

**(Shekhar Agarwal)  
Member (A)**

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